

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No.2301
TO BE ANSWERED ON 14.12.2015

SWARNIM YOJANA

†2301. SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has launched a new Swarnim Yojana for the women belonging to Scheduled Tribes Sub Plan region;
- (b) if so, the salient features of the said scheme and details of the fund allocated along with number of women benefitted under this scheme particularly in Rajasthan; and
- (c) the details of schemes being run at present for the women belonging to Scheduled Tribes Sub-Plan Area?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): Ministry of Tribal Affairs has not launched any new scheme namely Swarnim Yojana for the women belonging to Scheduled Tribes Sub Plan region.

(c): Government has adopted a multi-pronged strategy for overall development of tribal people across the country including tribal women, which takes care of necessary support for education, health, sanitation, water supply, livelihood etc. The major part of infrastructural development activities is carried out through various schemes/programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs through its Special Area Programmes i.e. Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) alongwith other Central Sector / Centrally Sponsored Schemes provides additive to these initiatives by way of plugging critical gaps.

During the current financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated initiatives with the thrust to expend 50% of the budgetary support for women beneficiaries in the field of education, Health & Sanitation, skill development and livelihood programmes such as Dairy development with State cooperative, horticulture, floriculture, vegetable production, apiculture, sericulture, fisheries, backyard poultries etc.

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development amongst

Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment income generation activities through its channelizing agencies. Further, Tribal Co -Operative Marketing Development Federation of India Limited (TRIFED) imparts skill development and capacity building training to tribal Minor Forest Produce (MFP) gatherers and tribal artisans.

Besides these, Government has also taken other steps to provide employment to tribal population. Some of the major initiatives are enlisted below:-

Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA) guaranteeing 150 days wage employment to STs households living in forest area who have got 'pattas' under the Forest Right Act 2006.

National Rural Livelihood Mission (NRLM) which aims at creating efficient and effective institutional platforms of the rural tribal beneficiaries including women thereby enabling them to increase household income through sustainable livelihood enhancements and improved access to financial services.

Bharat Rural Livelihood Foundation (BRLF) to facilitate and upscale civil society action in partnership with Government for transforming livelihoods and lives of rural households, with an emphasis on women, particularly in the Central Indian Tribal Region.
